

(ग) इसे सस्ता बनाने के लिये क्या कार्यवाही की गई है ?

स्वास्थ्य तथा परिवार निबोधन मंत्री :

(डा० सुशीला नैयर):(क) से (ग). विश्व के अन्य देशों के सम्बन्ध में सूचना एकत्र की जा रही है ।

Advance Insurance Company

*494. **Shri Utiya:**
Shri Madhu Limaye:

Will the Minister of **Finance** be pleased to state:

(a) whether Government's attention has been drawn to the fact that heavy and unauthorised rebates of insurance premia have been paid by the Advance Insurance Company to the Insured Public Limited Companies, revealed during Income-tax proceedings against Shri Goenka of Advance Insurance Company; and

(b) if so, the action taken against the party under Section 41 of the Insurance Act and Sections 41(2), 102, 409 and 120B of the Indian Penal Code?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):

(a) Yes, Sir.

(b) An investigation by the Controller of Insurance under Section 33 of the Insurance Act, 1938 has been ordered.

Industrial Finance Corporation

*495. **Shri P. C. Borooah:**
Shri Bhagwat Jha Azad:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri M. L. Dwivedi:
Shri Yashpal Singh:
Shri Basappa:

Will the Minister of **Finance** be pleased to state:

(a) whether Government's attention has been drawn to the statement made by the Chairman of the Industrial Finance Corporation on the 29th Sep-

tember, 1966 to the effect that devaluation of the rupee had aggravated Industrial Finance Corporation's resources position;

(b) if so, the precise nature and extent of shortage of resources; and

(c) the steps taken to improve the position?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):

(a) Yes, Sir.

(b) Taking into consideration all its available resources, including a loan of Rs. 15 crores from Government in the current financial year and Rs. 6 crores borrowed from the market by issue of bonds, the Industrial Finance Corporation expects that there will be a shortfall in its rupee resources of the order of Rs. 10 crores for meeting its commitments in this year. The commitments include the additional cash requirements of its assisted concerns on account of devaluation, estimated at Rs. 2.5 crores.

(c) The position is under review and Government will endeavour to find the necessary additional funds to enable the Corporation to meet its obligations.

Strike by Employees of Damodar Valley Corporation

*496. **Dr. Ranen Sen:** Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether a threat of token strike for a day has been given by the employees of the Damodar Valley Corporation; and

(b) if so, the reasons therefor?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). On the 14th July, 1966 the DVC Staff Association which is one of the unions recognised by the DVC submitted a charter of demands containing 14 points. Discussions on these were held by the DVC management with the Association on the 18th July and on the 12th and the 18th September, 1966. On the 28th Sep-